

HIGH COURT OF TRIPURA
AGARTALA

No.F.40 (1)-HCT/Judl/ROSTER/2017/4321

11th May, 2017

NOTIFICATION

Hon'ble the Chief Justice has been pleased to order that during the Vacation Courts wef. 15.05.2017 to 18.05.2017 as notified earlier vide., Notification No.F.54(1)-HC/2014-2017/7572, dated 13.04.2017, **the cases of the years 2012 and before** will be taken up for hearing, unless hearing of such cases is barred due to any reasons whatsoever. During hearing of such targeted cases in the Vacation Courts, no adjournment shall normally be allowed with a view to achieving the target of five plus zero pendency in the High Court of Tripura. Such cases will be listed before the Court in addition to the old MAC Appeals, Criminal Appeals and other urgent matters. **A Special Cause List of the Cases of the years 2012 and before for the Vacation Court on 15.05.2017 (Monday) has been uploaded in the official website of the High Court of Tripura.**

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

No.F.40 (1)-HCT/Judl/ROSTER/2017/4322-47

11th May, 2017

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Chairman, Bar Council of Tripura, Agartala;
05. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
06. The Public Prosecutor, High Court of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The Registrar (Vigilance), High Court of Tripura, Agartala;
09. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar(s), High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
15. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
16. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
17. The Assistant Registrar(s), High Court of Tripura, Agartala;
18. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this notification in the website of the High Court of Tripura;

19. The Librarian-cum-RO, High Court of Tripura, Agartala;
20. The Superintendent(s), High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala;
25. Notice Board of the Court-house; and
26. Order File.


REGISTRAR (JUDICIAL)